

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1968
ANSWERED ON 28.07.2022**

IMPLEMENTATION OF ELECTRICITY (AMENDMENT) BILL,2020

1968. SHRI MAHESH SAHOO:

**Will the Minister of POWER
be pleased to state:**

(a) whether the Government proposes to offer any assistance to farmers to meet the added financial burden that would result from implementation of the Electricity (Amendment) Bill, 2020; and

(b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : There is no bill as the Electricity (Amendment) Bill, 2020, which has been introduced in the Parliament. At present, there is no proposal related to agriculture sector for the amendment to Electricity Act 2003 and therefore offer of any assistance to the farmers to meet the added financial burden does not arise.
